GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 310 ANSWERED ON 02/12/2025

SANCTIONING RURAL CONNECTIVITY IN KARNATAKA

310. Shri Kota SrinivasaPoojary:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any delay in sanctioning rural connectivity roads in Karnataka under the Pradhan Mantri Gram SadakYojana (PMGSY);
- (b) if so, the details of steps taken by the Central Government to release funds for rural road construction during the year under PMGSY; and
- (c) the time by which the Chikkamagaluru district in Karnataka be sanctioned roads under PMGSY, and the steps taken to expedite the process?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (c): There is no delay in sanctioning of Rural Roads under Pradhan Mantri Gram SadakYojana (PMGSY) to the Karnataka State. The PMGSY was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size as laid in the extant programme guidelines. The scheme has completed its timeline for sanctioning of road projects under PMGSY-I, II, and III.

Further, the Government of India has recently launched Phase IV of PMGSY in September 2024 to provide all-weather connectivity to 25,000 unconnected habitations as per the Census 2011. The timeline for completion of PMGSY-IV is March 2029. Sanctioning of road projects is based on proposals received from the concerned States, which are being scrutinised by the technical wing of the

Ministry, viz. National Rural Infrastructure Development Agency (NRIDA). After that, Rural Road projects with all compliances are being considered by the Empowered Committee in the Ministry as per the extant guidelines of the programme. At present, there is no proposal pending from the State of Karnataka for sanction. However, the Ministry is coordinating closely with the State Governments and providing the required assistance for submission of proposals under PMGSY-IV.

Under PMGSY, the Department releases funds to the State Government as a unit, and the State Government further allocates them at the district and sub-district levels. The funds are being released under PMGSY to the States based on the works sanctioned to them. As of today, a total of 24,267.78 km of road length has been sanctioned to the State of Karnataka under various interventions/verticals of PMGSY, out of which 23,971.94 km of road length has already been completed with the cost of Rs. 8426.74 crore (including State share). In the current financial year, Rs. 50 crore provision has been made for the State of Karnataka based on the ongoing work, out of which Rs. 25 crore has already been released by the Department.

In the Chikkamagaluru district of the State of Karnataka, a total of 867.03 km of road length has been sanctioned under various interventions/verticals of PMGSY, out of which 866.23 km of road length has already been completed with Rs. 359.42 crore (including State share), and currently, no works are pending in the Chikkamagaluru district. District-wise progress along with fund status may be seen at "omms.nic.in->Progress Monitoring:-> MPR1".
